

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

(CAA)-58(PB)/2017

IN THE MATTER OF:

Ocean View Hospitality Pvt. Ltd.

.....Petitioner

SECTION : UNDER SECTION 230-232

Order delivered on 04.10.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

DEEPA KRISHAN

Hon'ble Member (T)

For the Petitioner(s) : Mr. Sougat Sinha & Mr. Manoj Kumar, Advocates

For the OL : Mr. Pruhanya Gupta, company prosecutor

ORDER

Notice of the affidavit dated 19.09.2017.

A copy of the affidavit shall be furnished to the Senior standing counsel for the Income Tax Department, Mr. Zohaib Hussain within two days.

Reply to the notice sent to the Income Tax Department, if any, be filed within two weeks with a copy in advance to the learned counsel for the petitioner.

List for further consideration on 31.10.2017.

- Sd -

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

- Sd -

(DEEPA KRISHAN)
MEMBER TECHNICAL

04.10.2017

VINEET